

(P9)

Bench No. I

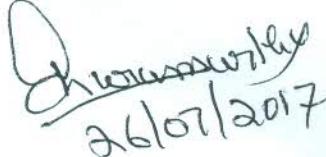
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.29/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M

Name of the Company	Arishtaneni Enterprises Ltd.		
Under Section	14(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 N. GURUMURTHY, FCA Applicant
 Partner of Marati & Associate 
 26/07/2017

ORDER

Ld. Pr. CA for the petitioner is present.

Petitioner has filed petition for conversion of public limited company to private limited company. Petitioner has not filed audited balance sheet for the year 2015-16 and provisional balance sheet for the year 2016-17. Petitioner is directed to file supplementary affidavit annexing the above documents within 15 days from today.

List the matter on 21/08/2017.

Sd.
 (Vijai Pratap Singh)
 Member (J)

I